

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND  
WORKS AND HOUSING (SHRI BUTA  
SINGH) : (a) and (b) The Government  
of Kerala have announced a scheme of  
establishment of a sports complex in  
Kerala in their budget for 1983-84.  
They have set up a technical committee  
of experts to go into the details.

**Kerala's Proposal to set up 224  
Fisheries Village Societies**

4515. SHRI E.K. IMBICHIBAVA :  
Will the Minister of AGRICULTURE  
be pleased to state :

(a) whether the Minister of Fisheries  
of Kerala has put forward any concrete  
scheme of establishing 224 Fisheries  
Villages Societies and asked for finan-  
cial help, in the meeting of Union Agri-  
culture Minister, Chief Ministers and  
State Fisheries Ministers held at Hydera-  
bad recently; and

(b) if so, the response of Govern-  
ment to the request put forward by the  
Kerala Minister ?

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI YOGENDRA MAKWANA) : (a)  
In the meeting of Maritime States and  
Union Territories on Marine Fisheries  
Development held recently at Hydera-  
bad, the Minister of Fisheries, Kerala,  
*inter-alia*, stated that about 300 fisher-  
men's Welfare Societies have been for-  
med replacing fishery cooperatives, one  
in each fishing village. They were not  
eligible for financial assistance from the  
National Cooperative Department Cor-  
poration (NCDC). The Minister of  
Fisheries, Kerala, further requested that  
the Centre may either make suitable  
modifications in the Statute books or  
arrange for their Fishermen Village  
Welfare Societies.

(b) Under the Statute, the NCDC  
can give assistance for cooperative so-  
cieties. However, the Government have  
recently introduced a Centrally Spon-  
sored Scheme for subsidising premium

on personal accident insurance scheme  
for active fishermen who are members  
of cooperatives/welfare organisations.

**Supply of Drinking Water to Raghu-  
nathpur (West Bengal)**

4516. SHRI BASUDEV ACHA-  
RIA : Will the Minister of WORKS  
AND HOUSING be pleased to state :

(a) whether it is a fact that Govern-  
ment are considering a proposal submit-  
ted by Government of West Bengal for  
supplying drinking water to Raghunath-  
pur Municipality in the district Puru-  
lia;

(b) if so, the details of the proposal;  
and

(c) when will the scheme be execu-  
ted ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOU-  
SING (SHRI MOHAMMED USMAN  
ARIF) : (a) Yes, Sir.

(b) Raghunathpur water supply  
scheme is estimated to cost Rs. 313.82  
lakhs and process to cover 43 villages  
including 29 problem villages in the  
Raghunathpur town municipality in  
Purulia district of West Bengal.

(c) The State Government has re-  
quested the Centre to pose the scheme  
for external assistance. So far, no exter-  
nal agency has agreed to finance the  
project.

**Proposal to Control and Improve the  
Design and Manufacture of Motors  
and Generator**

4517. SHRIMATI USHA PRA-  
KASH CHOUDHARI : Will the Minis-  
ter of IRRIGATION be pleased to  
state :

(a) whether it is a fact that in the  
absence of quality control and norms  
in motor manufacture and efficiency  
of generations more than 80 per cent of